

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/92/2017  
NAME OF THE PETITIONER : VV IRON AND STEEL CO. PVT LTD  
UNDER SECTION : 252

| S.No.                  | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM |                   |             |           |

|    |            |        |                                                                                      |
|----|------------|--------|--------------------------------------------------------------------------------------|
| 1. | P. Sriram  | PCS    |   |
| 2  | B. Senthil | Dy Sec |  |

**ORDER**

PCS representing the petitioner present. Representative of ROC present and prayed for time to file report in relation to the investigation. Time is enlarged at request. Put up on 17.01.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc